

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 11

IA No. 993/23

2066/23

In

CP(IB) No. 426/Chd/HP/2019

(Admitted)

Under Section 7, & 12(2) & 19(2)

IBC 2016

In the matter of:-

State Bank of India

.....Petitioner/Financial Creditor

Vs.

Tanishka Automotives Pvt. Ltd.

....Respondent/Corporate Debtor

Present :

Mr. Viren Sharma, Advocate for the applicant-RP in both IAs.

IA No. 993/2023

Affidavit of service has been filed vide Diary No. 01337/01 dated 21.08.2023. The same is taken on record. Since, none has appeared on behalf of respondents. Therefore, bailable warrants in the sum of Rs. 50,000/- with one surety in the like amount be issued against the respondents to procure their presence as he is intentionally avoiding his appearance before this Bench to stall the adjudication process and be addressed to concerned Senior Superintendent of Police (Himachal Pradesh, Kangra Distt.). A copy of the same be supplied to the concerned SHO for compliance. In case of non-execution of warrants, the concerned executing Officer would report before this Bench stating reason(s) for non-execution of the warrants. For service of

bailable warrants within two weeks, report be awaited. Let the matter be listed on 17.10.2023.

IA No. 2066/2023

Heard. The present application has been filed for extension of CIRP period for another 90 days beyond 180 days which expired on 21.06.2023. Earlier the same application bearing IA No. 1624/2023 was filed, but the same was disposed of as there was wrong calculation in computing the 180 days and now therefore, COC meeting has been convened and this extension is approved in the said meeting held on 07.08.2023 with 100% voting share vide Item No. 6 (Page 88). Keeping in view this fact, the extension of another 90 days is granted beyond 180 days with effect from 22.06.2023. RP is directed to utilize this extension period effectively and efficiently so as to conclude CIRP within the said extended period. IA No. 2066/2023 is disposed of accordingly.

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

Sd/-

(Harnam Singh Thakur)
Member (Judicial)

September 6, 2023

Vriti